

CA 387/2007

3/8/2007

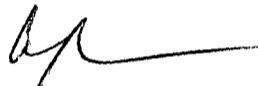
Resble ms. Sadhna Sinastava, MCA  
Resble Dr. A.K. Meshra, MCA

Appl: Shri R.C. Singh.

Respl: None for the respondents.

Shri R.C. Singh, counsel  
for the applicant submits that  
he has sent several letters to  
the applicant but he has not  
received any instructions from  
the last one year.

Accordingly, the OA is  
dismissed for want of prosecution.

  
Member (A)

  
Member (B)

Vidya.

copy of order  
dated 3.8.07  
forwarded  
07.8.07